

CCA 184/02
in
O.A. No. 1434/00

5.3.03

Hon. Maj. Gen. K.K. Srivastava, A.M.
Hon. Mr. A.K. Bhatnagar, J.M.

Applicant Sri R.B. Rai appeared in person. He has filed this contempt petition under Section 17 of A.T. Act, 1985 for disobedience of the order of this Tribunal dated 8.5.02 passed in O.A. No. 1434/00.

The Tribunal gave direction to Dy. Director of Accounts (Postal), Bhopal to decide the representation of the applicant if so filed. The applicant filed representation before Dy. Director of Accounts (Postal), Bhopal in June 2002. The reply of Dy. Director Accounts (Postal), Bhopal dated 13.8.02 deciding the representation of applicant has been placed by the applicant himself as Annexure-3 to this petition.

We have gone through the record and in our opinion, no case of contempt is made out. The petition is rejected.

As
J.M.


A.M.